

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-V**  
**(Part Heard Bench)**

**Item No.-301**  
IB-637/ND/2021

**IN THE MATTER OF:**

Manufacture Fabriquen de Montres et  
chronometres Ulysse Nardin Le Locle S.A

**....Applicant**

**Vs.**

Swiss Promotion Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 9 IBC

**Order delivered on 29.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Ms. Shivangi Singh, Adv.

For the Respondent : Mr. krishnendu Dutta, Sr. Counsel

**ORDER**

Ld. Counsel on behalf of Operational Creditor is present. Mr. Krishnendu Dutta, Ld. Senior Counsel on behalf of Corporate Debtor is present and sought adjournment due to some personal engagement. In view of the request made by Ld. Senior Counsel on behalf of the Corporate Debtor, list the matter on **13.05.2024.**

**Sd/-**  
**(RAHUL BHATNAGAR)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**